

Steps Contemplated to Increase Business of L.I.C.

3604. **SHRI BANGARU LAXMAN:** Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that L.I.C. has been able to insure only 25% insurable persons and in that too, number of lives is about 15% only;

(b) if so, whether it is because of the fact that the L.I.C. is not able to retain the agents; and

(c) what steps are contemplated to increase the business?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) Life Insurance Corporation (LIC) of India have reported that the percentage coverage of insurable population is about 23% to 24% based on life insurance business in the form of only individual policies. In addition to this, LIC have 2.42 crores of members covered under the Group and Superannuation Schemes. Besides, they also operate Social Security Schemes covering Landless Agricultural Labourers and other weaker sections of the Society. The termination of agents, in life insurance industry, is a common feature all over the world and not considered to be an important factor in determining the volume of business.

(c) Growth of business is a continuous concern of LIC management. There is a system of planning, frequent feed-back and review of the results. Introduction of new plans, training or motivational programme for agents and other fields personnel, publicity etc. are also aimed at increasing business.

Concessions to Trusts/Organisations for Setting up Charitable Nursing Homes/Hospitals, etc.

3605. **SHRI SUSHILKUMAR SAMBAHAJIRAO SHINDE:** Will the

Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government provide any concessions to various Trusts/organisations like allotment of land at concessional rates, etc. desirous of setting up Charitable Nursing Homes/Hospitals/Pathological Laboratories;

(b) if so, the details of the rules/regulations/instructions in this regard;

(c) what obligations Government contemplate from such Trusts/Organisations; and

(d) what are the rules/directions/instructions in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) to (d) 'Health' being State subject, it is generally the State Governments who provide concessions to various Trusts/Organisations for setting up of Charitable Nursing Homes/Hospitals etc. according to their rules/regulations and policy. The conditions and obligations specified for grant of concessions vary from State to State.

Schemes for expanding services in Insurance Sector

3606. **SHRI GYAN RANJAN:** Will the Minister of FINANCE be pleased to state:

(a) whether Government have proposed the new schemes for expanding the services in the insurance sector aimed at benefitting middle class and the poor; and

(b) if so, the names and salient features of these schemes?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b) An announcement regarding introduction of two new Schemes Viz.